

Title: Introduction of Essential Commodities (Amendment) Bill, 1998. The motion was adopted. Statement regarding Ordinance Essential Commodities (Amendment) Ordinance, 1998-Laid.

1431 hours

MR. CHAIRMAN: Shri Surjit Singh Barnala to move for leave.

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF FOOD AND CONSUMER AFFAIRS (SARDAR SURJIT SINGH BARNALA): Sir, I beg to move for leave to introduce a Bill further to amend the Essential Commodities Act, 1955.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Essential Commodities Act, 1955."

The motion was adopted.

1432 hours

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF FOOD AND CONSUMER AFFAIRS (SARDAR SURJIT SINGH BARNALA): Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Essential Commodities (Amendment) Ordinance, 1998.
